

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Maiaa Commodity Management Private Limited Date of Commencement of Liquidation: 25-07-2019; List of Stakeholders as on Date: 18-10-2022; Name of IP: Ms. Jovita Reema Mathias; Process Number: 1; Last 5 digitof registration number: 10941

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	883000	0	883000	0	0	0	NA
2	Liquidation costs incurred till date	0	117965	0	117965	0	0	0	NA
3	Secured financial creditors	0	0	0	0	0	0	0	<a href="#">Annexure 3</a>
4	Unsecured financial creditors	2	13691759	2	13691759	0	0	0	<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)	375	2005814.00	375	2005814.00	0	0	0	<a href="#">Annexure 5</a>
6	Operational creditors (Employees)	101	2352370	101	2352370	0	0	0	<a href="#">Annexure 6</a>
7	Operational creditors (Government Dues)	3	39609899	3	39609899	0	0	0	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	9	260792294	9	260612185	257541620.92	0	0	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	<a href="#">Annexure 9</a>
Total		490	319453101	490	319272992	257541620.92	0	0	